

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV, (SINGLE BENCH)

ITEM No.102
CP/95/ND/2024

IN THE MATTER OF:

| | | |
|---|-----|------------|
| Naresh Kumar Bhalla | ... | Applicant |
| Versus | | |
| Ansal Properties And Infrastructure Limited | ... | Respondent |

under Section 73 (4).

Order delivered on 15.05.2024

Coram:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Naresh Kumar Bhalla
For the Respondent :

ORDER

Mr. Naresh Kumar Bhalla, Learned Counsel for the Applicant is present physically as well as the Learned Counsel for the Respondent is present physically. Learned Counsel for the Respondent takes notice and seeks sometime to file the reply. A week time is granted to file the reply.

List the matter on **30.05.2024**.

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)